

12

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/51/2016
NAME OF THE PETITIONER(S) : B. Parthasarathy
NAME OF THE RESPONDENT(S) : Talent Capital India Private Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) T. V. P. Saini
for Cibi Vishnu

Counsel for
Petitioner

T. V. P. Saini

2 ROHAN RAJASEKARAN
for
S.R. Rajappal

Counsel for
R2 & R3

Roh. R

ORDER

Counsel for petitioner present. Counsel for R2 to R3 present. Counsel for petitioner stated that as per the directions of this Bench on the last hearing, he served notice on R4 by way of e-mail intimating today's hearing and there is no reply. No representation on behalf of R4. Counsel for petitioner is directed to file the proof of sending email to R4 along with an affidavit by the next date of hearing. The matter is posted for final arguments. Put up on **09.01.2017** at **10.30 A.M.**

(Ch Mohd Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)